

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 1(ND)/2014

IN THE MATTER OF:

M/s Servsystem Pvt. Ltd. & Ors.	APPLICANT / PETITIONER
Vs		
M/s Rose Serviced Apartments (India) Pvt. Ltd. & Ors.	RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 22.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

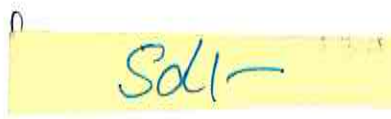
For the APPLICANT / PETITIONER :- Mr. Ashim Sood, Advocate
Mr. Dhruv Sood, Advocate

For the RESPONDENT :- Mr. H. L. Tiku, Sr. Advocate
Mr. Rajnish Sinha, Advocate
Mr. Nikhil Jain, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 16th October 2017.


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**